

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 13092 of 2018

(Arising out of OIA-VAD-EXCUS-002-APP-291-299-2018-19 dated 30/08/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-VADODARA-I)

Shaily Engineering Plastics Ltd

Plot No. 707, Gidc, Halol,
Panchmahals, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Saurabh Dixit, Advocate for the Appellant

Shri Vinod Lukose, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 16.04.2021

DATE OF DECISION: 2021

The appeal is disposed of. For order, see order of Excise Appeal No 13088 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Geeta